NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1416/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES:

Sunil Parmanand Kewalramani & Ors.

V/s.

Kestrel Import & Export Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Of Iralik Tribelli PCS for Responded Tribell

17. 82. Saubert Mungale for Petitioner Tribell

Ilb Maulik Tama

ORDER

CP No. 1414/I & BC/NCLT/MB/MAH/2017
CP No. 1415/I & BC/NCLT/MB/MAH/2017
CP No. 1416/I & BC/NCLT/TMB/MAH/2017

1. The Learned Representatives of both the sides are present.

Last chance granted to the Petitioner . Adjourned to 23.02.2018.

Sd/- -

Sd/-

BhaskaraPantula Mohan Member (Judicial) 16.01.2018.

M.K. Shrawat Member (Judicial)